RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Accts/Bldg./56/2026 Date: 21.11.2026

It is hereby notified that the allotment of the chambers listed herein below stands cancelled on account of non-payment of license fees and scavenging charges for a period exceeding six months.

S.NO.	ADVOCATE NAME	CHAMBER NO.
1	PRADEEP GEHLOT	I/037
2	MAHENDRA PRAJAPAT	I/038
3	SURESH KUMAR MARU	I/060
4	NARENDRA KUMAR JOSHI	I/ 061
5	VIJENDRA PURI	I/071
6	AKSHAT VERMA	I/109
7	PAWAN KUMAR RANKAWAT	1/006
8	PUKH DAS VAISHNAV	1/006
9	PRAVEEN MOHAN VYAS	1/006
10	NAVEEN MOHAN VYAS	1/006
11	KANSINGH OAD	I/020
12	SHRAWAN KUMAR	I/034
13	YUV RAJ SONEL	I/034
14	CHAKRAVARTI SINGH RATHORE	I/049
15	DEEPAK MENARIA	I/049
16	MAHENDRA SINGH BORAWAT	I/049
17	SABIR KHAN SILAWAT	I/049
18	RISHI SONI	I/065
19	PRAKASH RAM	I/072
20	PREM SUKH CHOUDHARY	I/094
21	MAHAVEER BISHNOI	I/100
22	HANUMAN SINGH	I/100
23	KAILASH CHANDRA BISHNOI	I/100
24	DINESH KUMAR BISHNOI	I/100
25	BRIJ MOHAN AGARWAL	II/001
26	VIJAY KUMAR	II/001
27	VISHAL RAJ MEHTA	II/ 019
28	MITESH DAVE	II/021
29	GHAN SHYAM VAISHANAV	II/022
30	KAILASH NATH JOSHI	II/027
31	MANISHA PUROHIT	II/029
32	SUNIL VISHNOI	II/037
33	BARKAT KHAN MEHAR	II/047
34	LIKMA RAM UPADHYAYA	II/ 054
35	SUSHEELA SHARMA	II/ 054
36	RAVINDRA PALIWAL	II/091
37	ANIL LIMBA	III/003
38	JITENDRA CHOUDHARY	III/ 017
39	KSHAMENDRA MATHUR	III/018
40	GOPAL BOSE	III/019
41	BHOM SINGH CHOUHAN	III/021
42	SHARWAN CHOUDHARY	III/025
43	DINESH PAL SINGH CHARAN	III/027
43	LEELA DHAR GAUR	III/029
44	M.S. RAJPUROHIT	III/036

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45	DEVA RAM	III/042
45	SAJID	III/047
46	SHAILENDRA KUMAR	III/051
47	RAKESH GOUR	I/ 002
48	VIPUL SINGHVI	I/021
49	SHAHADAT ALI	I/ 035
50	KULVINDER SINGH GILL	I/ 043
51	PRATAP SINGH RATHORE	I/ 043
52	VIKRAM SINGH CHOUDHARY	I/045
53	JAVED KHAN	I/046
54	VIPUL SOLANKI	I/053
55	LALIT SOLANKI	I/ 054
56	DEEPAK KORPAL	I/068
57	JAMVANT GUJAR	I/069
58	KAILASH CHANDRA PANCHARIYA	I/ 075
59	MANJUL SHRIMALI	I/ 075
60	MANOHAR SINGH SHEKHAWAT	I/112
61	DEVESH BOHRA	II/006
62	HARI SINGH KACHHAWAH	II/014
63	NARPAT SINGH RAJPUROHIT	II/ 023
64	DEEPIKA VYAS	II/ 032
65	N K RAI	II/ 044
66	BRIJESH PAREEK	II/ 050
67	SHANKER LAL SINAVARIA	II/ 054
68	DILIP MULCHANDANI	II/ 054
69	VIKASH	II/ 076
70	PRADEEP SHARMA	II/087
71	VIJAY JAIN	II/087
72	RAJU CHAYANAN	II/ 098
73	PRAMOD KUMAR MATHUR	III/018
74	HIMANSHU SOLANKI	III/019
75	BHANWAR SINGH RATHORE	III/ 035

By Order

21/11/26

OSD (F&I)
Rajasthan High Court

Accts/Bldg./New RHC Adv. Chamber/1102 Date: 21.11.2026

1. The Copy is forwarded to the following for information and necessary action:-
2. President, Rajasthan High Court Advocates' Association, Jodhpur.
3. President, Rajasthan High Court Lawyers' Association, Jodhpur.
4. Secretary, Rajasthan High Court Advocates' Association, Jodhpur.
5. Secretary, Rajasthan High Court Lawyers' Association, Jodhpur.
6. Notice Board.
7. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.
8. Cashier, Rajasthan High Court, Jodhpur to refund the security deposits.
9. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.

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OSD (F&I)
Rajasthan High Court